

question? This problem could have been solved by reporting the matter to the police. The time of the House should not be wasted like this.

[English]

Problem of Nudism created by International Tourists In Goa

*482. SHRI SHANTARAM NAIK: Will the Minister of TOURISM be pleased to state:

(a) whether Government are aware of the problem of nudism created by the international tourists on sea beaches in Goa;

(b) whether Union Government have made any suggestions to the State Government in this regard, if so, the details thereof; and

(c) whether the State Government has also approached the Union Ministry with some proposals and if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI GIRIDHAR GOMANGO): (a) Some isolated instances of international tourists bathing nude on the beaches in Goa have come to notice of the State Governments.

(b) No, Sir, as no such instances were reported to the Union Government.

(c) No, Sir.

SHRI SHANTARAM NAIK: I had asked the question to the Union Government and the question was: Whether Government are aware of the problem of nudism created by the international tourists on sea beaches in Goa and the answer is: Some isolated instances of international tourists bathing nude on the beaches in Goa have come to

notice of the State Government. My question was directed to the hon. Minister and not the State Government.

MR. SPEAKER: It is because the State Government is concerned.

SHRI SHANTARAM NAIK: He wants that you should direct him to go to Goa and stay there for eight days and see it for himself..... (*Interruptions*)

MR. SPEAKER: He wants to share it with you.

SHRI SHANTARAM NAIK: The Government of India has got its propaganda machinery to attract foreign tourists to this country. They invite tourists and show them the facilities available here. May I know whether the Government propose to make it clear to the international tourists visiting India that any sort of nudism or obscene exhibition in Goa will not be permitted and will not be encouraged?

SHRI GIRIDHAR GOMANGO: Mr. Speaker, Sir, at the outset I would like to make it clear.....

MR. SPEAKER: That you want to go.

SHRI GIRIDHAR GOMANGO: That the Ministry of Tourism is striving hard to promote tourism in the country in a big way, but certainly not through nudism. Regarding the hon. Member's question whether we will consider to propagate against nudism through the advertisement in foreign countries, I would like to say that the policy of the Ministry of Tourism is very clear and it is not to promote nudism.

SHRI SHANTARAM NAIK: Whenever any tourist or foreigner does something against our internal security or security of the country, he is apprehended, his passport is impounded and he is deported. The nudism

also amounts to a sort of aggression or interference of our known culture. Therefore, may I know whether you would suggest that whenever nudists are apprehended by the police, they would be similarly deported to their respective countries?

SHRI GIRIDHAR-GOMANGO: Mainly this question relates to the State Government. On the basis of the Report that is furnished to us, I have given the reply. Sir, when we say that occasional instances have been reported, they are reported by the State Governments and the State Governments have taken some steps in this regard big Signboards have been displayed stating that nudism is an offence punishable under Section 294 of IPC and also police patrolling has been intensified. It is reported that the cases registered and convicted in 1986 were 7 and in 1987 it was 8. The other question, that the hon. Member asked does not pertain to my Ministry.

SHRI ATAU RAHMAN: This is indeed a very very interesting question. The only preventive measure that I can suggest is that when the tourists arrive and report themselves at the Airport at the counter, they should be given a hand Bill that they are allowed to do anything in the country except.....

AN HON. MEMBER: Why anything: *(Interruptions)*

SHRI ATAU RAHMAN: A hand Bill should be given. I am prepared to go in plain dress to these areas, if I am paid by the Government, and produce the photographs.

I think the photographing of nudes should be prevent nudism.

SHRI GIRIDHAR GOMANGO: The tourists know that the law exists in the country and it has to be followed by them. The suggestions given by the Hon. Member are good but this question does not relate to my Ministry. Moreover, this is a State subject and it has to be dealt with by the State Government.

[Translation]

Supply of Foodgrains for Adivasis and Weaker Sections in Madhya Pradesh

*483. **SHRI KAMMODILAL JATAV:** Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) the reserve stock of foodgrains in Madhya Pradesh in view of the drought situation prevailing there and the quantity of foodgrains issued every month therefrom;

(b) whether foodgrains are supplied for weaker sections and Adivasis from this stock and if so, the quantity thereof and the rate per kg.; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI SUKH RAM): (a) to (c). A Statement is given below.